

Seventeenth Loksabha

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Title: Introduction of the Destitute and Neglected Women (Welfare) Bill, 2019.

SHRI BENNY BEHANAN (CHALAKUDY): Sir, I beg to move for leave to introduce a Bill to provide for the maintenance and welfare measures to be undertaken by the State for the destitute, neglected, old, infirm or physically challenged widow, divorcee or unmarried women through establishment of an Authority and for matters connected therewith or incidental thereto.

HON. CHAIRPERSON: The question is:

“That leave be granted to introduce a Bill to provide for the maintenance and welfare measures to be undertaken by the State for the destitute, neglected, old, infirm or physically challenged widow, divorcee or unmarried women through establishment of an Authority and for matters connected therewith or incidental thereto.”

The motion was adopted.

SHRI BENNY BEHANAN: Sir, I introduce** the Bill.
